

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).22006-22023/2005

HARIDWAR DEVELOPMENT AUTHORITY, HARIDWAR  
VERSUS

Petitioner(s)

RAGHUBIR SINGH, ETC. Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report )

WITH SLP(C) NO. 26694(26689-26699) of 2005  
(With prayer for interim relief and office report)

Date: 19/12/2008 These Petitions were called on for hearing today.

For Petitioner(s)

Mrs Deepam Garg, Adv.  
Ms Jyoti Sharma, Adv.  
Mr. Vinay Garg, Adv.  
Mr. Lakshmi Raman Singh, Adv.  
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. Lakshmi Raman Singh, Adv.  
Mr. Prashant Chaudhary, Adv.  
Mr. Vishwajit Singh, Adv.  
Mr Nagendrer Singh, Adv.  
Mr. Vishwa Pal Singh, Adv.  
Mr. Vinay Garg, Adv.

UPON hearing counsel the Court made the following  
ORDER

SLP(C) NO. 22009/2005

Service is complete.

There is no appearance for the respondent.

SLP(C) NO. 26694/2005

Await service.

List again on 28.1.2009.  
(M.P.BHADRAN)  
Registrar

hj